

18.18 hrs.

APPROPRIATION (RAILWAYS) BILL*, 2004

Title : Introduction of the Appropriation (Railways) Bill, 2004.

MR. SPEAKER: The House will now take up item No.18.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2003-2004 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2003-2004 for the purposes of Railways "

The motion was adopted.

SHRI NITISH KUMAR: I introduce** the Bill.

MR. SPEAKER: Now the House will take up item No.19. The Minister may move that the Bill be taken into consideration.

SHRI NITISH KUMAR: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2003-2004 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2003-2004 for the purposes of Railways be taken into consideration."

The motion was adopted

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** Introduced with the Recommendation of the President.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI NITISH KUMAR: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.
